

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**CAUSE LIST**

Date: 23<sup>rd</sup> December, 2015  
TIME: 10.30 A.M.

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE U. D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
1.	Original Application No. 73/2014 M.A No. 174/2014, M.A No. 662/2014, M.A No. 65/2015, M.A No. 92/2015, M.A No. 95/2015, M.A No. 96/2015, M.A No. 112/2015, M.A No. 116/2015, M.A No. 153/2015, M.A No. 184/2015, M.A No. 185/2015, M.A No. 245/2015, M.A No. 336/2015, M.A No. 337/2015, M.A. No. 476/2015, M.A. No. 668/2015, M.A. No. 672/2015, M.A. No. 1139/2015, M.A. No. 1205/2015 M.A. No. 1206/2015 & M.A. No. 1207/2015)	All Dimasa Students Union Dima Hasao Dist. Committee Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae)  Mr. Ranjan Mukherjee, Adv. for R - 1 Mr. Vijay Panjwani, Adv. Mr. Tayenjam Momo Singh, Adv. for R – 2 Ms. Panchajanya Batra Singh, Adv. for R-5 Mr. A.K. Prasad, Adv. for R-8 Mr. H.S. Thangkhiew, Sr. Adv. along with Mr. Philemon Nongbri, Adv. for R-9 & 10 Dr. O.D.V. Labia, Sr. Adv. along with Mr. Philemon Nongbri, Adv. for R-11 Mr. Rajiv Dutta, Sr. Adv. along with Mr. Saurabh Sharma, Adv. Mr. Aachal Gupta, Adv. for R - 16 Mr. Rituraj Biswas, Adv. Mr. K. Paul, Adv. Mr. Amit Kumar, Adv. Mr. Subhro Sanyal, Adv. Mr. Phuyosa Yobin, Adv. for Applicant in M.A. No. 1139/2015 Mr. S. L. Gundli, Sr. LO, CPCB Mr. Daleep Kumar Dhyani, Adv.
2.	Original Application No. 13/2014 (M.A No. 154/2015)	Impulse NGO Network Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant  Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. Tayenjam Momo Singh, Adv. for R-2 Mr. Subhro Sanyal, Adv. for R - 3 Ms. P.B. Singh, Adv. for R - 4
3.	Original Application No. 186/2014	Thomas Nongtdu & Anr. Vs State of Medhalaya & Anr.	Mr. Vijay Panjwani, Adv. for Applicant  Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Tayenjam Momo Singh, Adv. for R – 3 Mr. A. K. Prasad, Adv. for R-14

<b>FOR DIRECTION</b>			
4.	Original Application No. 118/2013	Vikrant Kumar Tongad Vs Environment Pollution Authority & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Alpana Poddar, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R–2 Ms. Savitri Pandey, Adv. for R – 3 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 5 & 6 Mr. Sanjiv K. Saxena, Ms. R. Mishra & Mr. Anil Soni, Adv. for R – 7 Mr. A.R. Takkar, Adv. for R – 8 Ms. Ruchir Mishra, Adv. for R – 9 Mr. Shiv Mangal Sharma, AAG with Mr. Shrey Kapoor, Adv. for State of Rajasthan Mr. Gurinder Jeet, Adv. for State of Punjab & PPCB Mr. Avijit Bhushan, Adv. for UPSIDC Mr. Abhishek Paruthi, Adv.
5.	Original Application No. 204/2014	Krishan Kant Singh Vs. M/s. Deoria Paper Ltd., Hata Road, Narainpur, Deoria	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Antima Bazaz, Adv. for R - 1 Mr. Pradeep Mishra, Adv. for U.P. P.C.B Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv. Mr. Mukesh Verma, Adv. for UP Mr. B. V. Niren, Adv. for CGWA
6.	Original Application No. 205/2014	Krishan Kant Singh Vs. M/s. Yash Paper Ltd., Darshan Nagar, Faizabad	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Antima Bazaz, Adv. for R - 1 Mr. Pradeep Mishra, Adv. for U.P. P.C.B Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
7.	Original Application No. 133/2014	Mukesh Yadav Vs State of U.P. & Ors.	Ms. Antima A. Bajaz, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R – 1 & 2 Mr. Ravindra Kumar, Adv. for R – 3 Mr. R.B. Singhal, Sr. Adv. along with Mr. Atif Suhrewardy, Adv. for R – 4 & 5 Mr. A.K. Prasad, Adv. for R – 6 & 7 Mr. Raj Kumar, Adv. with Mr. S. L. Gundli
8.	R.A. No. 28/2015 (M.A.No.1127/2015) in Original Application No. 85/2014	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-2, 4 & 5 Mr. Rajul Shrivastava, Adv. for R-3
<b>FOR ADMISSION</b>			
9.	Appeal No. 148/2015 (M.A. No. 1325/2015 & M.A. No. 1326/2015)	EAS Sarma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant
10.	Appeal No. 149/2015 (M.A. No. 1275/2015 & M.A. No. 1276/2015)	Udayan Anil Patil Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant
11.	Appeal No. 150/2015	Sunil Kathuria Vs. Department of Environment, GNCT & Ors.	Mr. Anshuman, Adv. for Appellant
12.	Original Application No. 562/2015	Pankaj Kumar Vs. N.B.C.C. & Ors.	Mr. Adil Alvi, Adv. for Applicant

13.	Original Application No. 563/2015	Standard Overseas Ltd.  Vs. Member Secretary	Mr. Ankit Roopanwal & Mr. Sudakshina Rathor, Advs. for Applicant
14.	Original Application No. 565/2015	Bijaya Kumar Babu  Vs. The Collector-cum-District Magistrate & Ors.	Mr. Raj Kamal & Mr. Nayandeep Matta, Advs.
15.	Original Application No. 568/2015 (M.A. No. 1347/2015)	P. Narendhar Reddy  Vs. State of Telangana & Ors.	Mr. Sravan Kumar K., Adv. for Applicant
16.	<b>M.A. No. 1327/2015</b> in Original Application No. 205/2014	Krishan Kant Singh  Vs. M/s. Yash Paper Ltd., Darshan Nagar, Faizabad	Mr. Anubhav Anand, Adv. for Applicant Ms. Savitri Pandey, Adv. for State of UP
17.	<b>M.A. No. 1344/2015</b> in Original Application No. 120/2015 (CZ)	M/s D.R.G. Grate Udyog  Vs. State of Madhya Pradesh & Anr.	Mr. Anuj Tyagi, Adv. for Applicant
18.	<b>M.A. No. 1346/2015</b> in Original Application No. 300/2015	Manoj Misra & Anr.  Vs. Union of India & Ors.	Ms. Pragya Baghel & Mr. Salim A. Inamdar, Advs. for Applicant
<b>AFTER NOTICE</b>			
19.	Original Application No. 507/2015	M/s Chola Sons  Vs. Haryana State Pollution Control Board	Mr. Shivesh P. Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Respondent
20.	Original Application No. 509/2015	Saloni Ailawadi  Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. B. V. Niren, Adv. for CGSC Mr. Bhupendra Kumar, LA for CPCB
21.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors.  Vs. Volkswagen India Private Limited & Ors.	Mr. Vipul Ganda, Mr. Santosh K. Giri & Mr. Tarun Mehta, Advs. for Applicant Mr. B. V. Niren, Adv.
<b>FOR COMPLETION OF PLEADINGS</b>			
22.	M.A. No. 1107/2015 <b>(M.A. No. 1345/2015</b> in M.A. No. 1107/2015) in Original Application No. 171/2013	NGT Bar Association  Vs. MoEF	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for DC, Faridabad Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for State of U.P. Ms. Alpana Poddar with Mr. S. L. Gundli, Sr. LO for CPCB Mr. Pradeep Kr. Misra & Mr. Daleep Kr. Dhyani, Advs. for UPPCB Mr. Abhishek Atrey & Mr. Sumit Rajora, Advs. for UT of Lakshdweep Mr. Anand Prakash & Mr. Ravi Dhoper, Advs. Mr. Gudipati G. Kashyap, Adv. Mr. A. R. Takkar & Mr. Sanjay Kumar, Advs.
23.	Appeal No. 137/2015 (M.A. 1131/2015) (Earlier O.A.No.490/2015)	Hema Ram & Ors.  Vs. State of Rajasthan & Ors.	Mr. D. S. Rajvi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG & Mr. Shrey Kapoor, Adv. for R-1 Mr. Lokendra Singh Kacchawa, Adv. for R-2 Mr. Balendu Shekhar & Mr. Akshay Abrol, Advs. for MoEF

24.	Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015)	Paramveer Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Mr. Ravindra Kumar, Adv. for R-5 Mr. D. Rajeshwar Rao & Mr. Charanjeet Singh, Adv. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-7
25.	Original Application No. 454/2015 (M.A. No. 1045/2015)	Anand Arya Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & 3 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv.
26.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari & Mr. Abhinav Raghuvanshi, Adv. for R-3
27.	Original Application No. 478/2015 (M.A. No. 1092/2015)	Vikrant Tongad Vs. Noida Metro Rail Corporation & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Ravindra Kumar, Adv. for R-1, 5 & 6 Mr. Vivek Sharma & Ms. Bhavna Aggarwal Adv. for R-2 Mr. Raman Yadav & Mr. Dalsher Singh, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-4 Mr. A. S. Rao, LO for DMRC Mr. B. V. Niren, Adv. for CGWA
28.	Original Application No. 482/2015	Chaudhary Yashwant Singh Vs. State of U.P. & Ors.	Mr. Abhishek Kumar Chaubey, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-2 Mr. M. K. Sapra & Mr. Rajeev Mehta, Adv. for R-3
29.	Original Application No. 550/2015 <b>(M.A. No. 1311/2015)</b>	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant  Mr. Meenesh Dubey, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
30.	M.A. No. 1288/2015 in M.A. No. 1247/2015 in Original Application No. 517/2015	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Ankur Mittal, Adv. for Applicant in M.A. No. 1288/2015  Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Ms. Savitri Pandey, Adv. for State of UP
<b>FOR HEARING</b>			
31.	Original Application No. 124/2015	Sumitra Devi Vs CPCB & Ors.	Ms. Isha Agarwal, Adv. for Applicant  Mr. Raj Kumar, Adv. for R-1 Mr. Lokendra Singh Kachhawa, Adv. for R-3 Mr. Shiv Mangal Sharma, AAG & Mr. Somesh Rajpal, Adv. Mr. Amit Lubhaya, Adv. for R-4

			Mr. S. S. Shamsbery, AAG with Mr. Preeti Bhardwaj, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 to 8 Mr. Vijay Singhal, CEE for RSPCB
32.	Appeal No. 141/2015 (Earlier O.A. No. 88/2015)	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. V.K. Shukla, Adv. for R – 2, 5 & 6 Mr. Rajul Shrivastava, Adv. for R – 3 Dr. Harsh Pathak & Mr. Siddhartha Shukla, Adv. for R-7 Mr. Amit Gaurav Singh, Adv.
33.	Appeal No. 142/2015 (Earlier O.A. No. 89/2015)	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. V.K. Shukla, Adv. for R – 2, 5 & 6 Mr. Rajul Shrivastava, Adv. for R – 3 Dr. Harsh Pathak & Mr. Siddhartha Shukla, Adv. for R-7 Mr. Amit Gaurav Singh, Adv.
34.	Original Application No. 164/2015	Rajeev Suri Vs Vice Chairman, DDA & Ors.	Mr. Rajeev Suri, Applicant in person Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. A. K. Prasad, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R-3 & 6 Ms. Panchajanya Batra Singh, Adv. for R-4 Mr. Balendu Shekhar, Adv. for SDMC Mr. B. V. Niren, Adv. for R-7 Ms. Shakshi Popli for Delhi Jal Board Ms. Jasmine Damkewala, Adv. for R-11 & 12
35.	Original Application No. 168/2015	Nadeem Iqbal Vs. Nagar Nigam, Bareilly & Ors.	Mr. Anant K. Agarwal, Adv. for Applicant Mr. M. P. Shorawala, Adv. for R-1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-4
36.	Original Application No. 182/2015	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. V. K. Shukla, Adv. for R-2, 3 & 6 Mr. Rajul Shrivastava, & Ms. Sucheta Yadav., Adv. for R-5
37.	Original Application No. 308/2015	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Mr. Ajay Kohli, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-1 Ms. Rashra Golcha, Adv. with Mr. Dinesh Jindal, L.O. for R-2 Mr. D. Rajeshwar Rao, Adv. for R-3 Ms. Savitri Pandey & Ms. Azma Praveen, Adv. for R-4 & 6 Mr. Rohit Raj Sachan & Mr. Kunal Soni, Adv. for R-5
38.	<b>M.A. No. 1161/2015</b> (I.A. No. 1157/2004) <b>M.A. No. 1178/2015 &amp;</b> (I.A. No. 3305/2011) <b>M.A. No. 1179/2015</b> (I.A. No. 2085/2007) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Rajiv Bansal Adv. for R-3 Mr. Tarunvir Singh, Adv. for R-4 Mr. Rahul Verma, AAG Mr. A.D.N. Rao & Mr. Sudipto Sircar, Adv., Amicus Curiae

39.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015, M.A. No. 1037/2015 & <b>M.A. No. 1350/2015</b> )	Saloni Singh & Anr. Vs Union of India & Ors.	Mr. A.K. Singh, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Om Prakash, Adv. for R – 3 Mr. Rajkumar, Adv. for R – 5 Mr. Kush Sharma, Adv. Ms. Beena Rani Pandey, Adv. for R-7 Mr. Balendu Shekhar & Mr. Akshay Abrol, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Ritwick Dutta, Adv. for Noticee No. 10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv.
40.	Original Application No. 347/2013	Vijaypal Baghel Vs Chairman, NHAI & Ors.	Mr. Ashwani Dubey, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Ms. Tanu Priya Gupta, Adv. for R – 2 Mr. A.K. Prasad, Adv. for R - 3 Mr. Sumit Arora, Adv. for R – 4 Mr. Tavinder Sidhu, Adv. for NHAI
<b>CASES OF COURT NO. 2</b>			
<b>FOR COMPLETION OF PLEADINGS</b>			
41.	Original Application No. 162/2015 (M.A. No. 664/2015 & M.A. No. 1146/2015)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Harish Pandey, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5, 9 to 11 & 46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey and Ms. Shagun Matta, Adv. for R-12 to 17, 22 to 28) Mr. B. Veera Swamy, Adv. for R-19 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 Mr. Syed Shahid Hussain Rizvi for R-34, 35 & 40 Mr. Shashank Manish, Adv. for R-36 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Pawan Upadhy and Mr. Nishant Kr., Adv. for Jaypee Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB Mr. Shekhar G. Devasa, Adv. Mr. Nitin Mishra, Adv.
42.	Original Application No. 381/2015	Nazeer Ahmed Vs. Union of India & Ors.	Mr. Ajay K. Tiwari, Adv. for the Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Nishant Kishore, Adv. for R-2 Mr. Abhishek, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for CPCB Mr. Tarunvir Singh Khehar, adv. for GNCTD
43.	Original Application No. 402/2015	Nithin Chandran Vs. Union of India & Ors.	Mr. Piyush Singh, Adv. for Applicant  Ms. Vandana, Adv. for R-2 Mr. Ankur Chhibber, Adv. for R-3 & 4

44.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicants  Mr. Raman Yadav & Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for UPPCB
45.	Original Application No. 422/2015	Piyush Singh Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Aditya Parolia, Advs. for Applicant  Mr. Vivek Sharma, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2
<b>FOR HEARING</b>			
46.	Original Application No.33/2013 (T <sub>HC</sub> ) (M.A.No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-2 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. Parveen Mahajan, Adv. for R-9&10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, Adv. for R-15
47.	Original Application No.30/2013 (T <sub>HC</sub> )	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-4 Ms. Munisha Gandhi, Adv. for R-5 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, for R-13
48.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015) <b>(PH)</b>	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant  Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal & Mr. Anshul Sehgal Adv. for R – 4

49.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015) <b>(PH)</b>	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Abhinav V. Sr. Adv. with Ms. Liza, Adv. for R – 7 to 10
50.	Original Application No. 118/2015 (M.A. No. 1079/2015)	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for the Applicant  Mr. Vishendra Verma, Adv. for R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 6 & 7 Mr. Rajul Shrivastav, Sucheta Yadav, Adv. for R-4
51.	Original Application No. 264/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-2, 4 & 5 Mr. Rajul Shrivastava, Adv. for R-4 Mr. S. A. Zaidi, Adv. for R-7 & 8 Mr. M. C. Dhingra & Mr. Piyush K. Roy, Adv. for Noticee

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**